

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 474 of 2020

IN THE MATTER OF:

Mr. Sanjeev Kumar

...Appellant

Vs.

Aithent Technologies Pvt. Ltd. & Anr.

...Respondents

Present: For Appellant: - Mr. Sumesh Dhawan and Mr. Gulshan Sachdeva, Advocates.

**For Respondents: - Mr. Rishabh Bansal, Advocate.
Mr. Rajesh Lihala, Advocate for R2.**

O R D E R
(Through Virtual Mode)

11.08.2020— Heard Mr. Sumesh Dhawan, learned counsel for the Appellant in part. Hearing remained inconclusive.

List the appeal 'for further hearing' on 28th August, 2010 at 12.00 noon.

Interim direction to continue.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member(Judicial)

[V.P. Singh]
Member (Technical)

Ar/G